

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**DFR NO. 159 OF 2016 &
IA No. 301 of 2016**

Dated: 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Mr. Rama Shanker Awasthi

....Appellant (s)

Versus

Lanco Anpara Power Ltd. & Ors.

....Respondent (s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Puja Priyadarshini for R-1
Mr. Rajiv Srivastava for R-2
Mr. C.K. Rai
Mr. Paramhans for R-3

ORDER

Learned counsel for the applicant seeks a week's time to pay the court fee.

Registry is directed to number the appeal and list it for admission on **11.07.2016** subject to payment of court fees.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson